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Government of India
Ministry of Finance
(Department of Revenue)

Notification No. 70 / 2009-Customs (N.T.)

New Delhi, dated the 30 June, 2009.

9 Asadha, 1931 Saka.

S.O. (E). – In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs and Central Excise, Hyderabad-IV Commissionerate, Hyderabad, to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on the following adjudicating authorities in column 3 in respect of Show Cause Notices against their names in column 2,-

Show Cause Notice No. And date	Name of the Noticee	Adjudicating Authority
(1)	(2)	(3)
VIII/26/23/2008-HRU dated 06.11.2008 issued by the Additional Director General (ADG), Directorate of Revenue Intelligence (DRI), Zonal Unit, Chennai	Tirupati Udyog Limited, Kotur	<ol style="list-style-type: none">1. Commissioner of Customs and Central Excise, Tiruvananthapuram2. Joint Commissioner of Customs, Mangalore3. Commissioner of Customs and Central Excise, Coimbatore4. Commissioner of Customs (Airport), Chennai5. Commissioner of Central Excise, Chennai III6. Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate7. Commissioner of Customs, Pune
VIII/26/24/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Vinayak Steels Ltd., Kottur	<ol style="list-style-type: none">1. Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate2. Commissioner of Customs and Central Excise, Hyderabad III Commissionerate

VIII/26/25/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Binjusaria Metal Box Co. P.Ltd., Gaganpahad	<ol style="list-style-type: none"> 1. Commissioner of Customs and Central Excise, Visakhapatnam III Commissionerate 2. Commissioner of Customs and Central Excise, Hyderabad III Commissionerate
VIII/26/26/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Sarwottam Ispat Ltd., Hyderabad	Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate

VIII/26/27/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Jairaj Ispat Ltd., Hyderabad	Deputy Commissioner O/o the Commissioner of Customs and Central Excise, Hyderabad III Commissionerate
VIII/26/28/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Devashree Ispat P. Ltd., Ellikatta	Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate
VIII/26/29/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Sujana Metal Products Ltd., Hyderabad	<ol style="list-style-type: none"> 1. Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate 2. Commissioner of Customs and Central Excise, Hyderabad III Commissionerate 3. Commissioner of Customs, Visakhapatnam 4. Commissioner of Customs and Central Excise, Visakhapatnam II Commissionerate 5. Additional Commissioner, O/o the Commissioner of Customs, Kandla 6. Commissioner of Customs (Preventive) Jamnagar 7. Commissioner of Customs, Chennai 8. Commissioner of Central Excise, Chennai III Commissionerate
VIII/26/29A/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Sujana Universal Industries Ltd., Hyderabad	<ol style="list-style-type: none"> 1. Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate 2. Commissioner of Customs, Pune

VIII/26/29B/2008-HRU dated 06.11.2008 issued by ADG, DRI, Zonal Unit, Chennai	Sujana Towers Ltd., Hyderabad	Deputy Commissioner O/o the Commissioner of Customs and Central Excise, Hyderabad IV Commissionerate
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for the purpose of adjudicating the above Show Cause Notices pertaining to M/s Tirupati Udyog Limited, 8-2-629/A/1/3, 2nd Floor, Anu Nilayam, Road No. 12, Banjara Hills, Hyderabad-500 034 and others.

[F.No. 437/18/2009-Cus.IV]

(M M Parthiban)
Director (Customs) to the government of India